

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 10(ND)12
CA. NO.

CORAM:

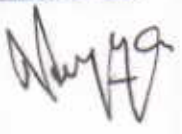

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

**NAME OF THE COMPANY: M/s. Zaheer Ahmed V/s. M/s. Tasmia Frozen Food Export Pvt.
Ltd. & Ors.**

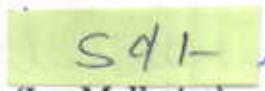
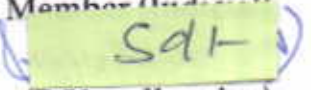
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	Rakesh Kumar	} Adv.	Petitioners	
2	Aditya Nayyar			
3.	Quinn Delhi		Respondents No.2	

ORDER

Respondent No.2 appeared in person and requested for adjournment as his
Counsel is not available today.

The matter be listed for final arguments on 23.9.2016.


(Ina Malhotra)
Member (Judicial)

(R. Varadharajan)
Member (Judicial)